

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

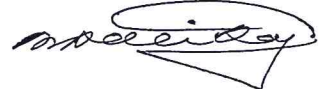
APPLICATION NUMBER :  
PETITION NUMBER : CP/33/2017  
NAME OF THE TRANSFEROR : C.K. VIJAYAN  
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① B. RAU, R AJA

Rep. for Petitioner



② SRI VARSHINI

Counsel for Respondents



**ORDER**

Counsels for both the parties are present and submitted that an application placed before the NCLAT is likely to be taken up shortly. Therefore, they prayed for adjournment till the appeal is disposed of. At request, time is enlarged. Put up on 30.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)  
ghk

-sd-

MEMBER (JUDICIAL)